

of NCT of Delhi (GNCTD) and the Local Bodies in Delhi provide public facilities in NCT of Delhi by making provision for the same in their respective budgets. They maintain roads, sewage system, toilets, parks etc., and provide water supply, public health, solid waste management etc. in areas falling in their domain. Ministry of Urban Development has made a provision of ₹ 3470.16 crore in the Union Budget for Delhi Metro Rail Corporation (DMRC). This amount will be mainly utilized by DMRC in Delhi MRTS phase - III project and extension of line from Badarpur to YMCA Chowk, Faridabad and from Mundka to Bahadurgarh.

Suffocation of passengers in Delhi Metro

†596. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the complaints being received regarding suffocation of passengers during the underground operations of Delhi Metro;
- (b) if so, whether DMRC is trying to solve this problem; and
- (c) if not, the details of how the safety of passengers travelling by Metro will be ensured?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) Delhi Metro Rail Corporation Ltd. (DMRC) has informed that very few complaints have been received on suffocation of passengers due to less cooling in underground operation of trains. These complaints are basically related to slightly less cooling inside metro trains because passengers are demanding less than designed temperature.

(b) Delhi Metro underground stations are designed with adequate ventilation as per international standards. The temperatures of trains and underground stations are monitored and controlled continuously as per design.

(c) Does not arise.

100 Smart Cities Project

597. SHRI RANJIB BISWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has prepared and finalized detailed contours of its ambitious 100 Smart Cities Project, if so, the details thereof;

†Original notice of the question was received in Hindi.

(b) the estimated amount of funds required for the projects and in what manner Government would generate the same;

(c) whether Government proposes to engage private sector in a big way in the development of the projects; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) No, Sir.

(b) to (d) The Concept Paper on developing 100 Smart Cities is at draft stage. Consultations with State Governments are being held. Guidelines and budget allocation shall be finalized after approval of the Scheme.

Fixation of circle rates

598. SHRI VIVEK GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a need to increase the circle rates of land for better tax compliance *vis-a-vis* stamp duty on land transaction;

(b) if so, then the mechanism governing the fixation of circle rates of land in all the States of country thereof; and

(c) the steps taken by Government to fill the gap between market rate of land and the circle rates therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) to (c) Circle Rates of land are decided by the State Governments under their State Acts dealing with Stamps and Registration, and not by the Central Government.

Investment from Singapore for Smart City

599. SHRI D. KUPENDRA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry expects to invite investments from Singapore in the projects such as Smart City for improving infrastructures in urban habitations and housing etc., if so, the details thereof;